bis birth anniversary on the 25th September, 1991;

- (b) whether it is also a fact that the documentary was not telecast on Na tional Channel;
- (c) whether this fact was pointed out to the Ministry and is so, action taken thereon;
 - (d) whether Government have setup some uniform
 - (e) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) The scheduling for telecast of the programme was done by Doordarshan. The fact was pointed out to the Ministry after the telecast was over.
- (d) and (e) Programmes on the lives and contributions of National leaders are telecast on the occasion of important anniversaries. However, telecast of such programmes are dependent on programme requirements on such occasion.

Profits earned through Doordarshan eom-, merdals

1411. SHRIMATI BIJOYA CHAK-RAVARTY: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state the total amount of profits earned by Government through Doordarshan commercials during March 1990-March 1991?

THE DEPUTY MINISTER IN THE. MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): The gross commercial revenue earned by Doordarshan during the financial year 1990-91 was Rs. 253.85 crores.

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Policy to allow only thirteen episodes to a serial

1412. SHRIMATI BIJOYA CHAKRA-VARTY: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Doordarshan
 has recently adopted a policy of allowing only
 thirteen episodes of a serial irrespective of the
 demand for its contents;
- (b) whether it is a fact that some of the episodes have been terminated after thirteenth episode when the stories were in the mid way; and
 - (c) if so the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) According to the guidelines issued by Government on 1st October, 1990, the number of episodes of a serial shall not normally exceed 13" A larger number of episodes, if required in the interest of the proper treatment of the story line, can also be allowed subject to the recommendation of the Selection Committee and the prior approval of the competent authority.

सर्वोधिक प्रचार संख्या वाले दैनिक समाचार-पट

1413. श्री शंकर दयाल सिंह: क्या सूचना ग्रीर प्रसारण मंत्री यह बताने की कृपा करेंगे कि देश के सर्वाधिक प्रसार-संख्या वाले दस दैनिक समाचार-पत्न कौन-कौन से हैं ग्रीर प्रत्येक समाचार-पत्न की प्रसार-संख्या कितनी है ?